

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 2089/2020

(Arising out of impugned final judgment and order dated 02-09-2019 in CRLA No. 7669/2009 02-09-2019 in CRLA No. 6198/2009 passed by the High Court of Judicature at Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

PANKAJ ALIAS BOBBY

Respondent(s)

(IA No.29469/2020-CONDONATION OF DELAY IN FILING and IA No.29471/2020-EXEMPTION FROM FILING O.T.)

Date : 24-02-2020 This petition was listed today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

The Court made the following
O R D E R

Not taken up.

(NARENDRA PRASAD)
A.R-CUM-P.S.

(JAGDISH CHANDER)
COURT MASTER